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lines of a Corporation with adequate powers and resources with a view to improving the system of marketing, production and grading etc. of tobacco.

Units of CRP and BSF Posted in West Bengal

*630. SHRI NIREN GHOSH: SHRI MONORANJAN ROY: DR. K. MATHEW KURIAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the units of the CRP and BSF have been deployed in the city of Calcutta and its suburbs since the fall of the United Front Government in that State this year;
- (b) what is the number of the units of CRP and BSF at Calcutta and its suburbs;
- (c) whether the Central Government propose to withdraw the said units from that State; and
- (d) if so, when it is likely to be withdrawn?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

- (b) 17 companies of the C.R.P. and one company of the B.S.F.
- (c) and (d) These units have been made available to the Government of West Bengal for law and order duties.

As they are required by the State Government in the present situation, the question of their withdrawal does not arise.

DEPLOYMENT OF THE UNITS OF C.R.P. B.S.F. AND C.I.S.F.

*631. SHRI SASANKASEKHAR SANYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the units of the C.R.P.,

the B.S.F. and the C.I.S.F. were deployed during the recent strike at Durgapur;

- (b) whether it is a fact that these units tried to suppress the strike by adopting measures like molesting women, beating and arresting the workers often members of their family indiscriminately;
- (c) whether the Central Government received memoranda from different workers' unions at Durgapur protesting against these actions of the C.R.P., the B.S.F. and the C.I.S.F. and demanding withdrawal of these forces;
- (d) if so, whether Government would consider to withdraw these forces; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes, Sir.

- (b) No, Sir.
- (c) Yes, Sir.
- (d) and (e) Units of the B.S.F. which were sent temporarily to Durgapur at the instance of the State Government are no longer there.

Units of the CRP will be withdrawn when they are no longer required.

The Central Industrial Security Force has been introduced in some of the Public Sector Undertakings in Durgapur at the request of the management concerned in pursuance of a general policy to provide a disciplined and well-trained security force to ensure better security and protection to such undertakings. The question of its withdrawal therefore, does not arise.